

**Central Administrative Tribunal  
Principal Bench**

**OA No.596/2016**

New Delhi, this the 1<sup>st</sup> day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)**

Neelam Baghel, Aged 42½ years,  
(Appointment) – DSSSB  
TGT (Sanskrit),  
Serial No.314, Bar Code/ID No.172541,  
Post Code No.13/13,  
W/o Vimalesh Kumar,  
R/o 129, JNU Old Campus,  
New Delhi-67.

...Applicant

(By Advocate : Shri J.S.Mann )

**Versus**

1. Govt. of NCT of Delhi through,  
The Chief Secretary,  
I.P. Estate, Players Building,  
New Delhi.
2. The Chairman,  
Delhi Subordinate Services Selection Board,  
FC-18, Institutional Area,  
Karkardooma, Delhi.
3. The Director,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Sectt. Delhi.

...Respondents

(By Advocate : Ms. Harvinder Oberoi)

**ORDER (ORAL)**

Both parties are present.

2. Learned counsel for applicant informs that the applicant is not in touch with him and he is not aware of whether he is to go ahead

with the case or not. In view of the present position, he is not going to argue the case.

3. In view of above submission of the learned counsel for applicant, the OA is dismissed for lack of prosecution. No costs.

**( Nita Chowdhury )**  
**Member (A)**

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